

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated- Guwahati, the 4th February, 2020

No. HC.VII-167 (Pt.-VII)/2014/692/A : Hon'ble the High Court has been pleased to ***nominate*** the following Judicial Officers to participate in a Training Course on "Cyber Crime & Law Awareness Programme for Public Prosecutor & Judicial Officer", scheduled to be held from **26.02.2020 to 28.02.2020** at the **Central Detective Training Institute, Kolkata-**

| Sl. No. | Name & Designation | Contact Details |
|---------|--|--|
| 1. | Shri Nokshei Kano, Chief Judicial Magistrate, Kiphire (Nagaland) | Mob. No. 94360-60774 e-mail: noksheikano@gmail.com |
| 2. | Smti Seyielenuo Mezhi, Chief Judicial Magistrate, Mon (Nagaland) | Mob. No. 98567-52821 e-mail: seyiemez@gmail.com |

The Officers are to attend the programme accordingly.

By order,
Sd/- Dhrupad Kashyap Das
Registrar (Judicial)
Gauhati High Court, Guwahati

Memo No. HC.VII-167 (Pt.-VII)/2014/**693 - 705/A** dated 04.02.2020
Copy forwarded for information and necessary action to:

1. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
2. The Accountant General (A&E), Nagaland, Kohima for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

3. The Director, Central Detective Training Institute, Bureau of Police Research & Development, Park Circus, 30, Gora Chand Road, Kolkata (with reference to letter No. CDTI (K)/Trg./Nomin./2019-20/2890, dated 17.12.2019)
4. The Director, Judicial Academy, Assam.
5. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
6. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
7. The Registrar, Gauhati High Court, Kohima Bench, Kohima.

He is requested to inform the nominated officers accordingly.
Further, a copy of the Notification may be forwarded to the concerned District & Sessions Judges for information.

8. Shri Nokshei Kano, Chief Judicial Magistrate, Kiphire (Nagaland)

9. Smti Seyielenuo Mezhii, Chief Judicial Magistrate, Mon (Nagaland)

For any queries regarding the programme, the participants may contact at [Landline Number: 033-22841049/1184/0036, Fax Number: 033-22844578, Email- cdts.kol.bprd@nic.in Official website: cdtskolkata@nic.in]

10. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
11. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
12. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.*
13. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

by 4.2.2020
Registrar (Judicial)
04.02.2020